

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP (CAA)75/230-232/MB/2017

CP (CAA)76/230-232/MB/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI RAVIKUMAR DURAISAMY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2018

NAME OF THE PARTIES: Revigen Medicare Pvt Ltd
JCB Salons Pvt Ltd

Section 230-232 of the Companies Act, 2013.

ORDER

34. **CP(CAA)/75/230-232/MB/2017**
CP(CAA)/76/230-232/MB/2017

For the Petitioner Counsel has sought for the withdrawal of the company petitions, these Company Petitions are dismissed as withdrawn.

501-

RAVIKUMAR DURAISAMY
Member (Technical)

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B.S.V. PRAKASH KUMAR
Member (Judicial)